

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 255/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Midas Traders Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	MS SARA SANCHETI	Advocate for petitioner	
--	------------------	-------------------------------	---

Common Order

TCSP No. 254/230-232/NCLT/MB/MAH/2017

TCSP No. 255/230-232/NCLT/MB/MAH/2017

TCSP No. 256/230-232/NCLT/MB/MAH/2017

TCSP No. 257/230-232/NCLT/MB/MAH/2017

At request of the Advocate for the Applicant, list this matter for hearing on
2.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)